

DIVISION BENCH
COURT - II

O-212

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/66(KB)2024

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HONBLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	ASSET RECONSTRUCTION COMPANY {INDIA} LTD VS ADITI AGRO OIL PRIVATE LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

None

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **9th September, 2024**.

**Anamitra Pal
Court Officer**